

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 226**  
**120(ND)2009**

**Invt. Pett.-4/2022, I.A-48/2021,**  
**CA-405/2022, CA-408/2022**

**IN THE MATTER OF:**

**Sh. Neelamber Agarwal**

... **Applicant/Petitioner**

**Versus**

**M/s. Neel Padam Builders Pvt. Ltd. & Ors**

... **Respondent**

**Under Section: 397/398**

**Order delivered on 10.11.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Anuj Shah with Mr. Bineesh, Mr. Rohit  
Kalra, Mr. Atit Jain in Invt. Pett.4/2022 Advs.

**For the Respondent** : Ms. Shaivya Singh for R-1 & R-2

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 08.12.2023.

**Sd/-**  
**(COURT OFFICER)**